

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 42 OF 2016**

**Dated: 17<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Southern Power Distribution Co. of Andhra  
Pradesh Ltd. & Anr. .... Appellant (s)**

**Versus**

**Biomass Energy Developers Association & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. A. Subba Rao

Counsel for the Respondent(s) : -

**ORDER**

It is represented that connected matters being Appeal Nos. 250, 284 & 297 of 2014 are pending before Court – II and are listed on 03.05.2016.

List this matter before Court – II on **03.05.2016**. In the meantime, pleadings be completed. Tag to Appeal Nos. 250, 284 & 297 of 2014.

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**